

(c) As in any other sphere, increase in prices of newsprint is bound to lead to some strain over small and medium newspapers.

(d) to (f) Both, sales tax and central sales tax cannot be levied on newspapers.

Effect of devaluation on Tyres and Tubes Manufacturers

1203. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

(a) whether devaluation of the rupee has forced tyres and tubes manufacturers to close down their units;

(b) if so, the details thereof;

(c) whether Government propose to take steps to ensure to keep these units alive; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No, Sir.

(b) to (d) Do not arise.

Impact of import on domestic electronic units

1204. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state:

(a) whether Television and Component manufacturers have given any representation against import of electronic items;

(b) if so, the details of their grievances made in the representation;

(c) the impact of this import on domestic electronics units; and

(d) the steps contemplated to save the domestic electronic units which are likely to be affected by such import?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) The Indian T.V. Manufacturers Association (ITMA) had made a representation expressing apprehension regarding press reports that imports of consumer electronic goods by Non-Resident Indians (NRIs) would be permitted by the Government. These reports, however, were without any basis. No such representation from any organisation of electronic component manufacturers has been received.

(c) and (d) Do not arise.

Applications pending with registrar of newspapers

1205. SHRI SRIBALLAV PANIGRAHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of applications pending with Registrar of Newspapers as on July 15, 1991, State-wise and language-wise;

(b) the number out of them pending for more than one year together with reasons therefor;

(c) whether any application for a literary magazine entitled 'Sambalpur Nisan' is pending clearance; and

(d) if so, since when and the time by which the magazine is likely to be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Details are given in the attached Statement I and II.

(b) None pending more than one year.

(c) No, Sir.

(d) Does not arise.